

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 716/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: M/s. Indianivesh Limited.

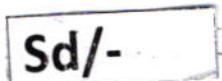
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
52	Adv. Durga S. Sayi Adv. Vivek S. Sawant	Pefitioner	
	Rajesh Shah Ahmed Chunawala	Adv.	

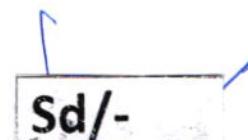
ORDER

CSP 715/230-232/NCLT/MB/MAH/2017  
CSP 716/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.1.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)